

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 262 of 2013**

**Dated : 27<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Jindal Power Ltd. & Anr. .... Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Srivastava

Counsel for the Respondent(s): : Mr. C.K. Rai for R.1  
Ms. Suparna Srivastava  
Mr. A. Bhatnagar (Rep.) for R.2

**ORDER**

The learned counsel for the Commission is filing the preliminary Written Submissions. The learned counsel for the Respondent No.2 has already filed his reply.

As agreed by the learned counsel for the parties, post the matter for hearing before the ***Kolkata Circuit Bench on 31.03.2014.***

**(Rakesh Nath)**  
**Technical Member**

ts/ak

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**